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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 85/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

**Name of the Company:** Sunish Chandrakan Parikh.  
V/s  
Gujarat Investment Trust Ltd.

**Section of the Companies Act:** Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**

None present for Petitioner. None present for OL. None present for RD.

List the matter on 14.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**  
Dated this the 16th day of January, 2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**